

O.I.H.

**GOVERNMENT OF INDIA
MINISTRY OF HOUSING AND URBAN AFFAIRS
LOK SABHA**

UNSTARRED QUESTION NO. 2983

TO BE ANSWERED ON DECEMBER 05, 2019

ALLOCATION OF FUNDS FOR SMART CITIES IN MP.

NO. 2983. DR. KRISHNA PAL SINGH YADAV:

Will the Minister of HOUSING AND URBAN AFFAIRS be pleased to state:

- (a) whether funds has been allocated for already identified Smart Cities in Madhya Pradesh so far, city-wise and if so, the details thereof; and**
- (b) whether the Government is monitoring the utilization of funds sanctioned for smart cities and if not, the reasons therefor?**

ANSWER

**THE MINISTER OF STATE (INDEPENDENT CHARGE) OF THE
MINISTRY OF HOUSING AND URBAN AFFAIRS
(SHRI HARDEEP SINGH PURI)**

(a) As per Smart Cities Mission Statement and Guidelines, the Central Government proposes to give financial support to the extent of Rs. 48,000 crore over five years i.e. an average of Rs. 500 crore per city over the Mission period. An equal amount on a matching basis, is to be provided by the State/Urban Local Bodies. Apart from these, around Rs. 42,028 crore (21%) is expected from convergence with other Missions, Rs. 41,022 crore (21%) from PPP, around Rs. 9,843 crore (4.8%) from loans, Rs. 2,644 crore (1.3%) from own resources and remaining from other sources.

A total of 8 cities have been selected as Smart Cities in the State of Madhya Pradesh. The details of funds released by the Government of India and the utilization of GoI funds by the Smart Cities in Madhya Pradesh is given below :-

(Rs. In crores)

State	Name of City	During 2015-16	During 2016-17	During 2017-18	During 2018-19	During 2019-20	Total Central Release	Utilisation of GOI Funds
Madhya Pradesh	Bhopal	188	8	0	98	196	490	392.00
	Indore	188	8	0	0	196	392	293.02
	Jabalpur	2	194	0	0	98	294	294.00
	Gwalior	2	92	102	0	0	196	68.21
	Sagar	2	0	18	65	0	85	19.36
	Satna	2	0	18	176	0	196	19.11
	Ujjain	2	92	102	0	106	302	190.13
	Rourkela	2	0	188	6	0	196	28.71
	Total	388	394	428	345	596	2151	1304.54

As on 18th November, 2019

(b) The implementation of the Smart Cities Mission at the city level is done by a Special Purpose Vehicle (SPV) created for the purpose. The SPVs plan, appraise, approve, implement, manage, operate, monitor and evaluate their Smart City projects. At State level, Mission implementation is coordinated by the State level High Powered Steering Committee (HPSC) chaired by the Chief Secretary of the State. At the National level, the implementation of Smart Cities Mission is being monitored by an Apex Committee headed by Secretary, Ministry of Housing and Urban Affairs (MoHUA). The Nominee Directors of MoHUA, on the Boards of SPVs, are also monitoring the progress in respective cities on a regular basis.

The MoHUA regularly interacts with the States/Smart Cities through video conferences, review meetings, field visits, regional workshops etc. at various levels to assess the performance of the cities and to handhold them for improving the same. Besides, the guidance of domain experts participating in the regional workshops, cities also benefit from peer-to-peer learning during these interactions.

The Smart Cities are also regularly reporting implementation status of projects, including utilization of funds, under SCM through the Online-Management Information System (MIS). In addition, all the Smart Cities have been advised to furnish utilization status of GoI funds on a monthly basis for monitoring the utilization of funds more closely.
